

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.3283  
TO BE ANSWERED ON 09.08.2023**

**ROBs AT BELAGAVI CONSTITUENCY**

**3283. SHRIMATI ANGADI MANGAL SURESH:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the number of Road Over Bridges (ROBs) sanctioned in the Belagavi Lok Sabha Constituency so far; and**
- (b) the current status of the on-going second lane work of the ROB being constructed in lieu of LC No. 381 in Belagavi City and the reasons why the process of ongoing construction work has been stalled?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a): Presently, there are total 06 Nos. sanctioned works of Road Over Bridges (ROBs) falling in the Belagavi Lok Sabha area, which are at different stages of planning , tendering & execution.**

**(b): The work of ROB (Road Over Bridge) is sanctioned in lieu of LC No: 381 in Belagavi City on cost sharing basis. This is a 4-lane ROB planned to be constructed in two stages, being executed by Railway on single entity basis. The first two lane of ROB was commissioned on 12.10.2022. The work of**

**construction of approach towards Belagavi side of another 2-lane ROB has been taken up. However the work of construction of approach towards Khanapur side of another 2-lane of ROB has been stopped as per advice of State Govt. State Govt. has proposed to modify the already approved General arrangement drawing (GAD). Feasibility report of modified GAD has been taken up.**

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